Annexure

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor		y of claims eived	Summary	of claims admitted	Amount of	Amount of claims not	Amount of claims	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of clai	Amount of claims admitted	continge nt claims	admitted	under verification		
1	Secured financial creditors belonging to any class of creditors	1	207,509,078.93	1	207,509,078.93	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	1	2,953,313	1	2,953,313	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of	-	-	-	-	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of	-	-	-	-	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	6	5,512,696	6	5,512,696	-	-	-	6	
7	Operational creditors (Government Dues)	1	13,755,296	1	13,755,296	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	15,501,877	6	15,492,972	-	8,905	-	8	Partially claims are accepted
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	T	15	24,52,32,260.93		24,52,23,355.93		8,905			

Annexure-1 Name of the corporate debtor: Shriram Cement Ltd; Date of commencement of CIRP: 20.09.2019; List of creditors as on: 23.12.2019 List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.		Identi	Details of	claim	Details of claim admitted						Amount	Amount of	Amount	Amount	Remarks, if
No.	creditor	f	receive				T	T T		1	of	any mutual	of claim	of claim	any
		i	Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of voting		dues, that	not	under	
		С	receipt	claimed	of claim	claim		covered by	related	share in	nt claim	may be set-	admitted	verificati	
		a			admitted		security interest	guarantee	party?	СоС		off		on	
1	State Bank		12.10.2019	207,509,078.		Secured	207,509,078	-	No	98.60%	-	-	-	-	Security
	of India		and then	93	8.93		.89								Interest
			revised												Primary
			claim was												Security;
			filed on												First Charge
			06.11.2019												over plant and
															machinery
															Collateral;
															1. Mr. Ajay
															Kumar Bishnoi
															2. Mr. Amul
															Gabrani
															Corporate
															Gurantee;
															Т &Н
															Education Pvt.
															Ltd.

Annexure-2
Name of the corporate debtor: Shriram Cement Ltd; Date of commencement of CIRP: 20.09.2019; List of creditors as on: 23.12.2019

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Name of	Identificati	Details	of claim		Details	s of claim adm	itted		Amount of	Amount of	Amount of	Amount of	Remarks, if any
No.	creditor	on No.	rece	eived						contingent	any mutual	claim not	claim under	
			Date of	Amount	Amount	Nature of	Amount	Whether	% of voting	claim	dues, that	admitted	verification	
			receipt	claimed	of claim	claim	covered by	related	share in		may be set-			
					admitted		guarantee	party?	CoC		off			
1	VIJAY		11.10.20	29,53,313	29,53,313	Unsecured	-	No	1.40%	-	-	-	-	No security interest
	KUMAR		19											is created
	BAJAJ													

Annexure – 6
Name of the corporate debtor: Shriram Cement Ltd; Date of commencement of CIRP: 20.09.2019; List of creditors as on: 23.12.2019

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of	Name of employee	Identification No.		of claim eived		co			Amount of contingent	Amount of any mutual	Amount of claim under	Amount of claim not	Remarks, if any
	authori sed represe			Date of receipt	Amount claimed	Amount of claim admitte	Nature of claim	Wheth er relate	% of voting share in CoC, if applicable	claim	dues, that may be set- off	verification	admitted	
1		Bhrugu Kumar Purshottam Bhatt		14.10.20 19	976,600	976,600	Employee Creditor	No	0	_	-		-	
2		Gulam Nabi Khan		14.10.20 19	14,42,000	14,42,000	Employee Creditor	No	0	-	-	-	-	
3		Chirag Shah		16.10.20 19	508,385	508,385	Employee Creditor	No	0	-	-	-	-	
4		Daya Lal Sahu		17.10.20 19	12,21,383	12,21,383	Employee Creditor	No	0	-	-	-	-	
5		Arunesh Kumar		19.10.20 19	372,868	372,868	Employee Creditor	No	0	-	-		-	
6		Ajaykumar Joshi		18.10.20 19	991,460	991,460	Employee Creditor	No	0					

Annexure – 7
Name of the corporate debtor: Shriram Cement Ltd; Date of commencement of CIRP: 20.09.2019; List of creditors as on: 23.12.2019
List of operational creditors (Government dues)

(Amount in₹)

Sl.	Detai	ils of Cla	imant	Detai	ils of claim	Details of claim admitted							Amount	Amount	Amount of	Remarks, if
No.				r	eceived								of any	of claim	claim under	any
	Depart	Gover	Identifi	Date	Amount	Amount of	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
	ment	nment	cation	of	claimed	claim	of	covered by	covered by	related	share in		dues,	admitted		
			No.	rece		admitted	clai	security	guarantee	party?	CoC, if		that may			
				ipt			m	interest			applicable		be set-off			
1	The	The		02.12.	13,755,296	13,755,296	Governm	-	-	No	0	-	-	-	-	
	Assistant	Assistan		2019			ent Dues									
	Commiss	t														
	ioner of	Commis														
	State	sioner of														
	Tax	State														
		Tax														

Annexure – 8 Name of the corporate debtor: Shriram Cement Ltd; Date of commencement of CIRP: 20.09.2019; List of creditors as on: 23.12.2019

List of operational creditors (Other than Workmen and Employees and Government Dues)

S	I. Name	Identification	Details	of claim			Details of cl	aim admitted	i		Amount of	Amount	Amount	Amount of	Remarks, if
N	o. of	No.	rece	eived							contingent	of any	of claim	claim under	any
	creditor		Date of	Amount	Amount	Nature	Amount	Amount	Whether	% of voting	claim	mutual	not	verification	
			receipt	claimed	of claim	of claim	covered by	covered by	related	share in		dues,	admitted		
					admitted	dmitted security guarantee party? CoC					that may				
							interest					be set-off			
1	Venktesh		14.10.201	42,95,000	42,95,000	OC	-	-	no	0	-	-	-		
	Enegry		9												
	Retail														
	Service														

2	Agarwal Coal Corporati on Private Limited	14.10.201 9	41,50,000	41,50,000	OC	-	-	no	0	-	-	-	
3	Ambika Roadway s	 18.10.201 9	35,33,583	35,33,583	OC	-	-	no	0	-	-	-	
4	Parshva Overseas	 19.10.201 9	4,00,636	4,00,636	OC	-	-	no	0	-	-	-	
5	Mihir Roadway s	 06.11.201 9	26,22,600	26,13,695	OC	-	-	no	0	-	-	8,905	Claim accepted on basis of Books of account of CD
6	Shree Ghantaka rna Mahvir Cement Private Limited	 21.11.201 9	5,00,058	5,00,058	OC	-	-	no	0	-	-	-	